

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER


The following officials of ministerial cadre posted in Office Pool, Admn.-II, HQs are hereby directed to report in Office Pool, North-West, Rohini Courts, Delhi as an interim measure for a period of one month or till further orders whichever is earlier:

1. Sh. Chetan Dayal, JJA
2. Sh. Manoj Kumar, JJA
3. Sh. Sandeep Kr. Saini, JJA
4. Sh. Sanjay Kr. Maurya, JJA
5. Ms. Neha Nischal, JJA

The immediate order is effective forthwith.

Note: 1. All the officials are to get their leaves, if any, forwarded from the concerned competent authority of North-West District only. However, they are strongly advised to refrain from availing leaves, until and unless its absolutely necessary during the intermediate period.

2. The Branch In-Charge, Admn.-II, North-West is to submit a work done report in respect of these incumbents at the end of their tenure therein.


7/7/23
(Narottam Kaushal)


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 50667-687 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 07 JUL 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, North-West, Rohini Courts, Delhi.
2. The Personal Office of the undersigned.
3. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
4. The Dealing Assistants. Personal File, Leave & LAYERS Seat. Central, THC, Delhi for further necessary action/updation as per rules.
5. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
6. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi